

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


19

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAI SMY- MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 3710/252/HDB/2017
NAME OF THE COMPANY	Nithin Sai AGrotech Private Limited
NAME OF THE PETITIONER(S)	Nithin Sai AGrotech Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Sheshadri for M/s Nithin Sai Agrotech (P) Ltd	C.S.	sheshadri.n@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.N.Sheshadri, learned PCS for the Petitioner and submit that he has already complied with the objections. Post the case on 15.12.2017.

  
**Member (Technical)**

  
**Member (Judicial)**